

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2336**  
TO BE ANSWERED ON: 05.08.2022

**PSU DATA SHARING**

**2336. SHRI ABIR RANJAN BISWAS:**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether Government shares the Indian Public Sector Undertaking (PSU) data with any foreign Governments and corporations;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government has any statutory backing to do so, if so, the details thereof; and
- (d) the aims and objectives of the draft India Data Accessibility and Use Policy, 2022?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a), (b) and (c): No Sir. However, many Public Sector Enterprises have their data available on their websites and in other forum in public domain. This data by its nature being public is available to everyone.

(d): MeitY had published the draft India Data Accessibility and Use Policy for Public Consultation. The policy focuses on building an ecosystem that encourages sharing of non-personal data to encourage innovation and entrepreneurship while ensuring privacy, security & trust. This policy aims to radically transform India's ability to harness public sector data for catalyzing large-scale social transformation. This policy will maximize access and use of quality non-personal data available in the public sector by improving policymaking and decision-making, thereby enhancing the efficiency of the public service delivery.

Based on the feedback received on the Draft India Data Accessibility & Use Policy, the second draft of the policy, the National Data Governance Framework Policy, has been prepared which aims to realize the full potential of India's digital government vision, maximize the efficiency of data-led governance & public service delivery and to catalyze data-based research and innovation.

\*\*\*\*\*